

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.P No. 10/(MAH)/2016  
CA No.  
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

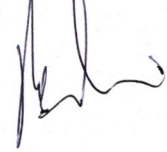
SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: M/s. Ricoh Company Ltd.  
V/s.  
M/s. Ricoh India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	MR. ASHUTOSH KAMAT o/w MR. HARSH KAT i/b REXSTONE PARTNERS	for Respondent no. 1	
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2)	Adv. Charushila More i/b Dholekha Law Associates	Respondent no. 2	
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3)	Adv. UDIT MENDIRATTA i/b. TRILEGAL	Petitioner	<u>Udit</u>
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4)	Adv. Roopadevisha Basu i/b M/s The Law Point	Respondent-8	R Basu
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5)	Adv. Ishan Ravindranath i/b M/s The Law Point	Respondent-9	Ishan
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**Order**

**CP No. 10/213,241-242/NCLT/MB/MAH/2016**

At request of the parties, list this matter for hearing on 6.6.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)